

only concerned with essential commodities, and about that they have consulted the Central Government.

STIPENDS

*733. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to offer stipends for vocational and technical training for ex-service men;

(b) if so, the number and value of stipends proposed to be offered this year; and

(c) when such training will begin?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) The number of stipends offered during this year is 200 and their monetary value is Rs. 25 p.m. per ex-serviceman trainee.

(c) Vocational training for this year started from the 1st August 1953 and technical training will start from February 1954.

डा० राम सुभग सिंह : किस किस जगह पर यह ट्रेनिंग दी जाती है ?

Sardar Majithia: I have got a very long list. I wonder if you want me to read it out. It is all over the place. For the information of the hon. Member, there are about 32 places for technical, and 26 for vocational training.

लाला अचिन्त राम : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि ऐक्स-सर्विसे मेन की लिस्ट में आई० एन० ए० के आदमी भी शामिल होते ह ?

Sardar Majithia: Yes, certainly.

Shri Punnoose: Is there any machinery to select the persons, and are arrangements made to see that representation is given to all the States?

Sardar Majithia: Yes, there is no bar for any State.

Shri Punnoose: Is there a positive step to see that ex-servicemen from all the States get the benefit.

Sardar Majithia: Yes, no State is barred from it, and people from all the States as the applications turn up, are selected.

Shri Punnoose: What is the machinery for the selection?

Sardar Majithia: The machinery is of course, the Government machinery.

Shri K. K. Basu: May I know whether, after the training, they are provided with employment?

Sardar Majithia: The very idea of giving them technical training is that they should be able to earn their livelihood.

सरदार ए० ए० सहगल : क्या माननीय मंत्री यह बतलायेंगे कि जिस तादाद में ऐक्स-सर्विसमेन को बोकेशनल और टेक्नीकल ट्रेनिंग सेंटर्स में लिया जाता था, उनकी परसेंटेज बढ़ाने पर विचार किया जायगा ?

Sardar Majithia: About that question, it is always under the consideration of the Government, and as the need arises, it certainly is accommodated.

Dr. Suresh Chandra: May I know how many of the I.N.A. personnel have so far been offered stipends?

Sardar Majithia: I am afraid I have not got those figures with me, but if the hon. Member puts a question on it, I shall let him know.

Shri B. S. Murthy: May I know whether there has been any representation from the South that proper justice is not done to ex-servicemen?

Sardar Majithia: Not to my knowledge.

Shri Muniswamy: May I know whether the hon. Minister is in a position to give us the total number of persons who are benefited by this stipend in Madras State?

Sardar Majithia: I have not got the break-up of the figures for the different States, but as I have already said, this year provision has been made for two hundred stipends. I can add here that in the very first year provision was made for 500 trainees, but they were not forthcoming.

Shrimati Ammu Swaminadhan: Question (a) is whether Government propose to offer stipends for vocational and technical training for ex-servicemen. Does the Government intend to give training to ex-service women?

Sardar Majithia: According to our Constitution, they have been given equal rights, and there is no distinction.

LAMPHELPAT AREA

*734. **Shri Rishang Keishing:** Will the Minister of States be pleased to state:

(a) (i) the acreage of land under cultivation in Lamphelpat area in Manipur, (ii) the quantity of paddy annually produced and (iii) the number of persons owning the land;

(b) whether it is a fact that Government of Manipur have decided to convert the fields into grazing ground;

(c) if so, the reasons therefor;

(d) whether any protests have been received by the cultivators concerned; and

(e) if so, what action has been taken thereon?

The Minister of Home Affairs and States (Dr. Katju): (a) (i) 744.462 acres.

(ii) 28,800 maunds approximately.

(iii) 400.

(b) No.

(c) to (e). Do not arise.

ADVISORY COUNCIL

*735. **Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether the Government of India originally proposed to appoint 355 F.S.D.

four Advisers for the Advisory Council of Manipur?

(b) If so, how and why the fifth person was appointed?

(c) How are portfolios distributed and what portfolios are held by each of the Advisers?

(d) What are the functions and responsibilities of these Advisers?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Various proposals were under consideration regarding the number of Advisers in Manipur and the final decision taken was that there should be five Advisers.

(c) The portfolios are distributed by the Chief Commissioner among his Advisers in pursuance of Clause 1 of the Standing Orders issued by the President under the Manipur (Council of Advisers) Order, 1953. A statement showing the portfolios assigned to each Adviser is placed on the Table of the House. [See Appendix IV, annexure No. 3.]

(d) Subject to the provisions of the Standing Orders, the Council of Advisers is to assist the Chief Commissioner in the discharge of his functions under Article 239 of the Constitution.

Shri Biren Dutt: May I know, Sir, whether these Advisers have asked the Government of India to dissolve this Advisory Council, and introduce a Legislative Assembly on the 15th August?

Dr. Katju: I could not hear.

Mr. Chairman: The Question Hour is over (*Interruptions*).

Shri K. K. Basu: The question was put before the question hour was over, and the hon. Minister was unnecessarily wasting time. That is a very important question, and it should be answered.